

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1870
ANSWERED ON 14TH MARCH, 2017

FOOD PROCESSING PROJECTS

1870. PROF. RICHARD HAY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) The number of on-going food processing projects in the country, State/UT-wise along with its present status;
- (b) The details of the funds sanctioned, allocated and utilized for these projects since its inception, State/UT-wise;
- (c) The details of the targets fixed and achievements made under these projects since its inception;
- (d) Whether some of the projects are lagging behind in achieving the fixed target in some of the States and if so, the details thereof; and
- (e) The action taken by the Government for timely completion of these projects?

ANSWER

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) & (b): The status of on-going food processing projects in the country and funds released to these projects since inception State/UT-wise is given in the Annexure.

(c): The Government has approved setting up of 42 Mega Food Park projects, 134 Cold Chain projects, 38 Abattoir projects and assistance to 7381 proposals for technology up-gradation/establishment/modernization of food processing industries. On an average, each Mega Food Park attracts investment of about Rs.100 Crore in Common Facilities and leverage an additional investment of about Rs. 250 Crore in processing units leading to an annual turnover of about Rs.450 - 500 Crore and creation of direct/ indirect employment of about 5000 persons. Each Mega Food Park on being fully operational also benefits about 25000 farmers. The Ministry of Food Processing Industries supported integrated Cold Chain projects envisage creation of 5.01 lakh MT of Cold Storage, Controlled Atmosphere (CA)/ Modified Atmosphere (MA) storage, Deep Freezer, 116.40 MT per hour of IQF, 52.65 Lakh Litres Per Day Milk storage and 766 numbers of reefer carriers. The abattoir projects have the capacity for processing of 3405 large animals, 19650 sheep/goat, 2510 pig and 14000 poultry per day.

(d): Although the Ministry adheres to timelines for completion of projects as per scheme guidelines, the delay in implementation takes place due to reasons like delay in term loan from the banks, change in components of the project, import of plant and machinery, natural calamities, delay in statutory clearances from State Governments etc.

(e): For timely completion of the projects, Ministry has suitably modified the guidelines of the Schemes from time to time in consultation with the stakeholders, involving State Governments in the process of selection of the projects by including them in the Technical Committee and Inter-Ministerial Approval Committee, making available affordable credit through NABARD, classifying food processing as agriculture activity for primary sector lending, fiscal concessions on importing equipments, reduction of excise duties, exemption from Service Tax and benefits under Income Tax Act etc. The matter of establishing a single window clearance system for speedy approvals to the projects has also been taken up with the State Governments.

Annexure

STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1870 ANSWERED ON 14.03.2017 REGARDING FOOD PROCESSING PROJECTS. NUMBER OF ON-GOING FOOD PROCESSING PROJECTS UNDER VARIOUS SCHEMES AND FUNDS RELEASED SINCE INCEPTION

(Rupees in Crore)

S. No.	State/UT	Mega Food Parks		Cold Chain		Abattoirs		TUS Scheme*	
		No.	Amount	No.	Amount	No.	Amount	No.	Amount
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Andhra Pradesh	3	64.92	0	0	0	0	11	1.99
2	A & N Islands	0	0	0	0	0	0	0	0
3	Arunachal Pradesh	0	0	0	0	1	1.02	0	0
4	Assam	1	45.00	1	2.16	0	0	0	0
5	Bihar	1	14.56	1	2.44	0	0	1	0.28
6	Chandigarh	0	0	0	0	0	0	0	0
7	Chhattisgarh	1	0	0	0	1	0.84	2	0.18
8	Daman & Diu	0	0	0	0	0	0	0	0
9	Delhi	0	0	0	0	0	0	0	0
10	Goa	0	0	0	0	0	0	2	0.17
11	Gujarat	1	14.19	1	2.50	0	0	20	3.87
12	Haryana	1	0	5	9.98	2	0.89	7	1.43
13	Himachal Pradesh	1	14.01	3	6.27	0	0	4	1.08
14	Jammu & Kashmir	1	5.00	1	7.50	2	2.91	1	0.38
15	Jharkhand	1	43.78	0	0	1	6.92	0	0
16	Karnataka	1	48.22	0	0	4	2.85	16	2.59
17	Kerala	2	30.00	1	1.55	1	11.49	15	2.92
18	Madhya Pradesh	2	60.00	1	7.50	0	0	3	0.93
19	Maharashtra	3	58.27	5	6.33	1	0	28	4.78
20	Manipur	0	0	0	0	0	0	1	0.21
21	Meghalaya	0	0	0	0	0	0	0	0
22	Mizoram	1	15.00	0	0	1	1.29	0	0
23	Nagaland	0	0	0	0	2	9.20	0	0
24	Odisha	2	45.00	1	1.49	0	0	3	0.21
25	Puducherry	0	0	0	0	1	0.25	0	0
26	Punjab	3	60.00	3	8.00	2	1.12	13	2.09
27	Rajasthan	1	14.85	0	0	1	0	8	1.54
28	Sikkim	0	0	0	0	3	2.83	0	0
29	Tamil Nadu	0	0	1	0	2	0.90	19	3.68
30	Telangana	3	20.00	1	1.50	0	0	0	0
31	Tripura	1	43.50	0	0	0	0	0	0
32	Uttar Pradesh	0	0	4	12.58	1	0	7	1.39
33	Uttarakhand	2	79.79	7	24.94	0	0	1	0.02
34	West Bengal	1	45.00	2	4.45	5	1.05	2	0.43

TUS Scheme= Technology Up-gradation/ Establishment/ Modernisation of FPIs (spill over liabilities)

